

C. A. T. Bench, JODHPUR.

Date of Order

Order

D No. 143/95
in OA 19524-8-95Mr. C. P. Tivedi, counsel for
the applicant.

Defects be removed
within ten days failing which
the registration of the OA
shall be deemed to have
been declined without any
further reference to the Bench.

Usha
(उषा सेन)
(Usha Sen)
प्रधान सदस्या
Aom. Member,

C. Krishna
(गोपाल कृष्णा)
(Gopal Krishna)
उपाध्यक्ष
Vice Chairman

Defects not
removed
✓
up

4-9-95

None present

As per the Court
orders dated 24-8-95, the
registration of this O.A. is
hereby declined to register.

for
25/9

REGISTRAR
C. A. T. JODHPUR